

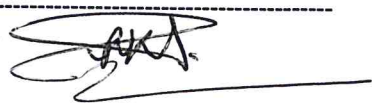

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.81/BB/ 2017	-	For filing report of ROC & RD along with memo	230/232	Objectwin Technology India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Penkul K. Raju	Adv. for Petitioner	
2.	C. Lakshmi Voc.	- ROC	

ORDER

Counsel for Petitioner is present. Assistant from ROC-Karnataka, Bangalore is present, he has filed report of R.D. No response from Income Tax Department. Already ROC-Karnataka has filed his report. Petitioner Counsel requested time to offer comments on the R.D's report. List it on 08/03/2018.


Member (T)


Member (J)